

**IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU**
Through Physical Hearing / VC Mode (Hybrid)

ITEM No.07
C.P. (CAA)No.44/BB/2022

IN THE MATTER OF:

M/s. STS Exports Private Limited

... Petitioner

Order under Section 230-232 of Companies Act, 2013

Order delivered on 18.04.2024

CORAM:

SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Shri Promod S. M.
For OL : Ms. Shobhavathi, JTA

ORDER

1. Heard the Ld. Counsel for the Petitioner and the OL.
2. It is noticed that the OL has not yet complied with para 3 of the Order dated 25.01.2024. Therefore, final one week's time is granted to the OL to comply with the same, failing which the matter will be decided on the basis of records available.
3. List the matter on **22.05.2024**.

-Sd-
(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)

-Sd-
(K. BISWAL)
MEMBER (JUDICIAL)

Anishma